

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/103(KB)2023
RST.A (IBC)/5(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	ARYAN MINING & TRADING CORPN PRIVATE LIMITED VS WILLIAMSON MAGOR & CO.LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Anuj Singh, Adv. : For Financial Creditor
Mr. Siddhartha Roy, Adv.

Mr. Rishav Banerjee, Adv. : For Corporate Debtor
Mr. S. Bhattachary, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. It is stated at Bar that the matter has been settled between the parties.
3. **RST.A (IBC)/5(KB)2024**
 - i. This IA has been filed for placing on record deed of assignment and settlement. This IA is accompanied by an affidavit at page 19.
 - ii. This IA has become infructuous in view of withdrawal of CP on 13th of March, 2024.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**